

List of accused on separate sheet

Filing no. 8185/2020 (A.B.A.)

Anand Kachhap

Versus

The State of Jharkhand.

Advocate for Petitioner

Mr. S. S. Choudhary

1. S.J. / D.B. S.J.
2. In time ✓  
Limitation expired on \_\_\_\_\_
3. Court Fee Paid
4. Authentication fee due on the copy  
Paid
5. Trial Court Judgement Rs. X  
Appellate Court Judgement Rs. X  
(a) Copy of trial court judgement ✓  
(b) Copy of appellate court judgement X  
(c) Second Copy of Petition X  
(d) Receipt showing service on A.G. ✓  
(e) Vak properly stamped }  
Executed and accepted } ✓
6. (a) Cause title ✓  
(b) Provision of law ✓
7. Intimation regarding surrender of  
Petitioner(s) X
8. Particu 

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lars as required by Rule 140 (I)  
Chapter XV Part (A) page no. 37 of the  
J.H.C. Rules 2001 Stated
9. Other defects  
(i) G.R. no. may be stated in para 1 and  
prayer portion.  
(ii) Duly certified typed copies may be  
filed for annexure 1 and annexure 2 pages.